

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3198  
ANSWERED ON:15.04.2010  
PENDING CASES IN GUJARAT HIGH COURT  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of pending cases in Gujarat High Court till date;
- (b) the number out of them which are over 15 years old, less than 15 years but more than 10 years old, less than 10 years but more than 5 years old and the date since when the oldest case is pending; and
- (c) the steps proposed to be taken to expedite disposal of the pending cases for more than ten years?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a): As per the information received from Gujarat High Court, there were 99,930 cases pending in Gujarat High Court as on 31.12.09.
- (b) & (c): The information is being collected from the registry of Gujarat High Court and will be laid on the Table of the House.